

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1643
ANSWERED ON:30.07.2015
Financial Assistance to NGOs/VOs
Patel Shri Devji Mansingram;Patil Shri A.T. (Nana)

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) The details of Non-Governmental Organizations (NGOs) and Voluntary Organizations (VOs) which have been provided financial assistance under various Panchayati Raj Schemes run by the Government in various States of the country including Maharashtra during each of the last three years and the current year, State-wise;
- (b) The mechanism available with the Government to monitor the utilization and detect misutilization of funds by these NGOs/VOs;
- (c) The names of the NGOs/VOs found involved in irregularities such as misuse of funds etc., and the action taken by the Government against these NGOs/VOs during the said period, State-wise;
- (d) Whether only a few projects have been sanctioned for coaching and allied assistance for weaker sections including Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities; and
- (e) If so, the reasons thereof and the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI NIHAL CHAND)

- (a) No, Madam. No financial assistance has been provided to Non-Governmental Organizations (NGOs) or Voluntary Organizations (VOs) under the schemes implemented by the Ministry of Panchayati Raj in various States including Maharashtra during the last three years.
- (b) to (e) Do not arise.
